

आयकर अपीलीय अधिकरण "B" न्यायपीठ मुंबई में।

IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, MUMBAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष ।

BEFORE SRI MAHAVIR SINGH, VP AND SRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ ITA No. 3877/Mum/2019

(निर्धारण वर्ष / Assessment Years 2014-15)

Mamta Sanjay Agarwal 343A, Badam WAdi, Room NO.13, Kalbadevi Road, Mumbai-400 002	बनाम/ Vs.	The Income Tax Officer, 18(2)(3), 306, 3 rd Floor, Earnest House, Nariman Point, Mumbai-21
(अपीलार्थी / Appellant)		(प्रत्यर्थी/ Respondent)
स्थायी लेखा सं./PAN No. ACHPA5812D		

अपीलार्थी की ओर से/ Appellant by	:	None
प्रत्यर्थी की ओर से/ Respondent by	:	Shri Tharian Oomman, DR

सुनवाई की तारीख / Date of hearing:	21.04.2021
घोषणा की तारीख / Date of pronouncement:	21.04.2021

आदेश / ORDER

महावीर सिंह, उपाध्यक्ष के द्वारा /

PER MAHAVIR SINGH, VP:

This appeal of assessee is arising out of the order of the Commissioner of Income Tax (Appeals)-29, Mumbai, [in short CIT(A)], in appeal No. CIT(A)-29/ITO-18(2)(3)/605/2016-17 dated 29.03.2019. The assessment was framed by the Income Tax Officer (in short DCIT/ITO/ AO), Ward 18(2)(3), Mumbai for the A.Y. 2014-15 vide order



dated 26.12.2016 under section 143(3) of the Income-tax Act, 1961 (hereinafter 'the Act').

2. The registry placed on record assessee's letters dated 01.04.2021 wherein it has been submitted that the assessee has opted for settlement of dispute for all the years under Direct Tax Vivad Se Vishwas Scheme (VSVS Scheme), 2020 and already received Form No.3 from appropriate authority. The Ld. DR did not raise any objection against the same.

3. In view of foregoing, the appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 21.04.2021

Sd/-

(मनोज कुमार अग्रवाल / MANOJ KUMAR AGGARWAL)

(लेखा सदस्य / ACCOUNTANT MEMBER)

Sd/-

(महावीर सिंह / MAHAVIR SINGH)

(उपाध्यक्ष / VICE PRESIDENT)

मुंबई, दिनांक/ Mumbai, Dated: 21.04.2021

सुदीप सरकार, व. निजी सचिव/ *Sudip Sarkar, Sr.PS*



आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई /
DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Asstt. Registrar)

आयकर अपीलीय अधिकरण, मुंबई / **ITAT, Mumbai**